

(b) Is it a fact that another Air Company was ready to carry passengers at a much reduced rate?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) The passenger air fare between Agartala and Kailasahar on the non-scheduled air service operated by Bharat Airways via Kamalpur is Rs. 30. The rhumb line distance between the two places via Kamalpur is 67 miles and the time taken by Bharat Airways is about 45 minutes. There is at present no scheduled air service between Agartala and Kailasahar.

(b) No, Sir, as far as Government are aware.

MEDICAL STUDENTS OF TRIPURA

910. Shri Dasaratha Deb: Will the Minister of Health be pleased to state what arrangements Government have made for those students of Tripura who intend to receive medical education?

The Minister of Health (Rajkumari Amrit Kaur): Tripura students are entitled to two seats every year out of 27 seats reserved for students belonging to Parts 'C' and 'D' States in various Medical Colleges in India. Girl students belonging to Tripura can apply for admission to the Lady Hardinge Medical College, New Delhi.

SUPPLY OF FOODGRAINS TO MYSORE

911. Shri N. Rachiah: (a) Will the Minister of Food and Agriculture be pleased to state whether the Government of Mysore has made any request to the Central Government for foodgrains for the year 1953?

(b) If so, what is the quantity of rice and other foodgrains demanded?

The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa): (a) and (b). Mysore has asked for 20,000 tons of rice and 1,60,000 tons of other grains for the year 1953.

B. C. G. VACCINATION

912. Shri Bheekha Bhal: (a) Will the Minister of Health be pleased to state whether Government have started any centre for B.C.G. vaccination in the Scheduled Areas of Rajasthan?

(b) If so, how many people were vaccinated in the year 1952-53?

(c) If not when will the campaign of B.C.G. vaccination begin?

The Minister of Health (Rajkumari Amrit Kaur): (a) to (c). The information regarding the Scheduled Areas in Rajasthan is being collected and will be laid on the Table of the House in due course.

A B. C. G. Centre was opened at Jaipur in 1950 and was later shifted to Jodhpur. Mass vaccination in the State is scheduled to begin this year.

POSTAL LIFE INSURANCE POLICIES

913. Shri A. N. Vidyalankar: Will the Minister of Communications be pleased to state:

(a) the number of Postal Life Insurance Policies transferred from India to West Pakistan and vice versa;

(b) the aggregate value of the above;

(c) whether the transfer has now been stopped and if so, the reasons therefor;

(d) how many applications for transfer are pending;

(e) how much time is taken in effecting the transfer and whether Government have received complaints that long time is taken in effecting the transfer; and

(f) whether the payments on maturity of the policies are made promptly?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Postal Life Insurance policies cannot be transferred from India to Pakistan or from Pakistan to India. On the establishment of the two Governments of India and Pakistan on 15th August, 1947, the liability of the old undivided Government of India for Postal Life Insurance policies was divided between the two Governments on the basis of the option of the policyholder for service with either Government, or in the case of those not in service, on the basis of their residence on the 31st March, 1948. The total number of policies existing on 15th August, 1947 was 92,508, out of which the Pakistan Government have so far assumed responsibility for about 6950 policies. The final list of policies for which the Pakistan Government have assumed responsibility on the above basis is still awaited from that Government.

(b) The aggregate face value of all the policies in force on 15th August, 1947 is Rs. 18,32,31,600. The value of the 6950 policies for which liability has been assumed by Pakistan is 1,62,00,000.